

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO. OF

Applicant (s)	Respondent (s)
Advocate for	Advocate for
Applicant (s)	Respondent (s)

Notes of the Registry	Orders of the Tribunal
	<p><u>O.A. No.336/2011</u> <u>Date of Order : 08.02.2012</u></p> <p>Mr. R.C.Joshi, counsel for applicant. Mr. Ankur Mathur, proxy counsel for Mr. Kuldeep Mathur, counsel for respondents No.1&2. None present for other respondents.</p> <p>Learned counsel for the applicant has appeared and has conceded to the submission made by the learned proxy counsel for the respondents No.1&2 that the facts of this case are squarely covered by the judgment and order dated 25.11.2011 delivered by this Bench in O.A. No.295/2011, Sita Ram Choudhary vs. Union of India & Ors.</p> <p>In view of the submissions made, and as decided already in the cited case, it is recorded that there is no merit in the present O.A. also, and, therefore, this O.A. is also dismissed with no order as to costs.</p>

V. Ajay Kumar
(V. Ajay Kumar)
Judicial Member

Sudhir Kumar
(Sudhir Kumar)
Administrative Member